

## List of circulars consolidated

No	Circular no	Date	Subject
1	IDMC.PDRS.1532. /03.64.00/1999-00	November 2, 1999	Primary Dealers - Leverage
2	IDMC.PDRS.2049A /03.64.00/1999- 2000	December 31,1999	Guidelines on Securities transactions to be followed by Primary Dealers
3	IDMC.PDRS.5122. /03.64.00/1999-00	June 14,2000	Guidelines on Securities Transactions by Primary dealers
4	IDMC.PDRS.4135 /03.64.00/2000-01	April 19,2001	Scheme for Bidding, Underwriting and Liquidity support to Primary Dealers
5	IDMC.PDRS.87. /03.64.00/2001-02	July 5, 2001	Liquidity support to Primary Dealers
6	IDMC.PDRS.1382. /03.64.00/2000-01	September 18,2001	Dematerialised holding of bonds and debentures
7	IDMC.PDRS.3369. /03.64.00/2001-02	January 17, 2002	Guidelines on Counter party limits and Inter-corporate deposits
8	IDMC.PDRS.4881 /03.64.00/2001-02	May 8,2002	Guidelines to Primary Dealers
9	IDMC.PDRS.5018. /03.64.00/2001-02	May 17, 2002	Scheme for Bidding, Underwriting and liquidity support to Primary dealers 2001-02
10	IDMC.PDRS.5039. /03.64.00/2001-02	May 20,2002	Transactions in Government securities
11	IDMC.PDRS.5323. /03.64.00/2001-02	June 10,2002	Transactions in Government securities
12	IDMC.PDRS.418. /03.64.00/2002-03	July 26,2002	Publication of Financial results
13	IDMC.PDRS.1724. /03.64.00/2002-03	October 23,2002	Underwriting of Government dated securities by Primary Dealers
14	IDMC.PDRS.2269. /03.64.00/2002-03	November 28,2002	Publication of Financial results
15	IDMC.PDRS.2896. /03.64.00/2002-03	January 14, 2003	Trading in Government securities on Stock Exchanges
16	IDMC.PDRS.3432. /03.64.00/2002-03	February 21, 2003	Ready Forward Contracts
17	IDMC.PDRS.3820. /03.64.00/2002-03	March 24,2003	Availment of FCNR(B) loans by Primary Dealers
18	IDMC.PDRS.1. /03.64.00/2002-03	April 10,2003	Portfolio Management Services by Primary Dealers - Guidelines
19	IDMC.PDRS.4802. /03.64.00/2002-03	June 3, 2003	Guidelines on Exchange Traded Interest Rate Derivatives
20	IDMC.PDRS.122. /03.64.00/2002-03	September 22, 2003	Rationalisation of returns submitted by Primary Dealers
21	IDMD. PDRS.No.3/ /03.64.00/2003-04	March 08,2004	Prudential guidelines on investment in non-Government securities
22	IDMD.PDRS.05/	March 29,2004	Transactions in Government

	10.02.01/2003-04		Securities
23	IDMD.PDRS. No06/ 03.64.00/2003-04	June 03,2004	Declaration of dividend by Primary Dealers
24	IDMD.PDRS. 01 10.02.01/2004-05	July 23, 2004	Transactions in Government securities
25	IDMD.PDRS. 02 /03.64.00/2004-05	July 23,2004	Success Ratio in Treasury Bill auctions for Primary Dealers
26	RBI/2004-05/ 136 - IDMD.PDRS.No/ 03 /10.02.16/2004-05	August 24,2004	Dematerialization of Primary Dealer's investment in equity
27	RBI/2005/459/IDM D.PDRS/4783/10.02 .01/2004-05	May 11, 2005	Government Securities Transactions - T+1 settlement
28	RBI/2005/460/IDM D.PDRS/4779/10.02 .01/2004-05	May 11, 2005	Ready Forward Contracts
29	RBI/ 2005 / 461 IDMD.PDRS.4777 / 10.02.01 / 2004-05	May 11, 2005	Sale of securities allotted in primary issues
30	RBI/2005/474/IDM D.PDRS/4907/03.64 .00/2004-05	May 19, 2005	Conduct of Dated Government Securities Auction under Primary Market Operations (PMO) module of PDO-NDS - Payment of Underwriting Commission
31	<a href="#">RBI/2005-06/ 73</a> <a href="#">IDMD.PDRS. 337</a> <a href="#">/10.02.01/2005-06</a>	July 20, 2005	Transactions in Government Securities
32	<a href="#">RBI/2005-06/132</a> <a href="#">IDMD.No.766/10.26</a> <a href="#">.65A/2005-06</a>	August 22, 2005	NDS-OM - Counterparty Confirmation
33	<a href="#">RBI/2005-06/308</a> <a href="#">DBOD.FSD.BC.No.6</a> <a href="#">4/24.92.01/2005-06</a>	February 27, 2006	Guidelines for banks' undertaking PD business
34	RBI/2006-07/49 IDMD.PDRS/26/03. 64.00/2006-07	July 4, 2006	Diversification of activities by stand-alone Primary Dealers- Operational Guidelines
35	<a href="#">RBI/2006-2007/298</a> <a href="#">FMD.MOAG No.13</a> <a href="#">/01.01.01/2006-07</a>	March 30, 2007	Liquidity Adjustment Facility - Acceptance of State Development Loans under Repos
36	<a href="#">IDMD.530/03.64.00</a> <a href="#">/2007-08</a>	July 31, 2007	FIMMDA Reporting Platform for Corporate Bond Transactions
37	<a href="#">DBOD.FSD.BC.No.2</a> <a href="#">5/24.92.001/2006-</a> <a href="#">07</a>	August 9, 2006	Guidelines for banks undertaking PD business
38	<a href="#">IDMD.PDRS.1431/0</a> <a href="#">3.64.00/2006-07</a>	October 5, 2006	Operational guidelines for banks undertaking/proposing to undertake PD business
39	<a href="#">IDMD/11.08.15/809</a> <a href="#">/2007-08</a>	August 23, 2007	Reporting platform for OTC Interest Rate Derivatives

40	<a href="#">RBI/2007-2008/186</a> <a href="#">IDMD.PDRS.No.2382</a> <a href="#">/03.64.00/2007-08</a>	November 14, 2007	Revised Scheme of Underwriting Commitment and Liquidity Support
41	<a href="#">IDMD.DOD.No.5893/1</a> <a href="#">0.25.66/2007-08</a>	May 27, 2008	NDS-Order Matching (OM) Sytem - Access through the CSGl route
42	RBI/2008-09/187 IDMD.PDRD.No.1393 / 03.64.00 / 2008-09	September 19, 2008	Settlement of Primary Auctions - Shortage of Funds
43	<a href="#">RBI/2008-09/479</a> <a href="#">IDMD.No.5877/08.02.</a> <a href="#">33 / 2008-09</a>	May 22, 2009	Auction process of Government of India Securities
44	<a href="#">RBI/2009-10/136</a> <a href="#">IDMD.PDRD.No.</a> <a href="#">1050/</a> <a href="#">03.64.00/2009-10</a>	August 31, 2009	Investment Portfolio of Primary Dealers-Relaxation in the existing norms
45	<a href="#">RBI / 2009-10 / 141</a>  <a href="#">IDMD.PDRD.No. 1056</a> <a href="#">/ 03.64.00 / 2009-10</a>	September 1, 2009	Guidelines on Exchange Traded Interest Rate Derivatives
46	<a href="#">RBI/2009-10/144</a> <a href="#">IDMD.PDRD.No.</a> <a href="#">1097/</a> <a href="#">03.64.00/2009-10</a>	September 2, 2009	Enhancement of Minimum Net Owned Funds
47	<a href="#">RBI/2009-10/143</a> <a href="#">IDMD.PDRD.No.</a> <a href="#">1096/</a> <a href="#">03.64.00/2009-10</a>	September 2, 2009	Increase in Call/Notice Money Borrowing Limit
48	<a href="#">RBI/2009-10/242</a> <a href="#">IDMD.PDRD.No. 2424</a> <a href="#">/ 03.64.00 / 2009-10</a>	December 1, 2009	Waiver of trade confirmation in Government Securities transactions in OTC market
49	<a href="#">RBI/2009-10/343</a> <a href="#">IDMD.PDRD.No. 3843</a> <a href="#">/ 03.64.00/2009-10</a>	March 9, 2010	Extension of HTM Category for PDs
50	<a href="#">RBI/2009-10/394</a> <a href="#">IDMD.PDRD.No. 4537</a> <a href="#">/03.64.00/2009-10</a>	April 12, 2010	Quantum of Government securities to be held in the HTM category by PDs
51	<a href="#">RBI /2009-10 / 496</a> <a href="#">IDMD.PDRD.No. 5533</a> <a href="#">/ 03.64.00 / 2009-10</a>	June 15, 2010	Primary Dealers - Imposition of Penalties - Disclosure
52	<a href="#">RBI/2009-10 / 497</a> <a href="#">IDMD.PDRD.No. 5573</a> <a href="#">/ 03.64.00 / 2009-10</a>	June 17, 2010	Cash Management Bills - Bidding Commitment and Success Ratio